

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE, AT PUNE**

**I.A. NO. 83 OF 2023  
IN  
APPEAL NO. 12 OF 2023 (WZ)**

**IN THE MATTER OF:**

**CHANDAN SURYAKANT  
KHORJUVEKAR**

**... APPELLANT**

**VERSUS**

**GOA COASTAL ZONE  
MANAGEMENT AUTHORITY  
& OTHERS**

**...RESPONDENTS**

**ADDITIONAL AFFIDAVIT ON BEHALF OF  
RESPONDENT NO. 1  
GOA COASTAL ZONE MANAGEMENT AUTHORITY**

**(KINDLY SEE INDEX INSIDE)**

**ABHAY ANIL ANTURKAR  
ADVOCATE FOR RESPONDENT NO. 1  
GOA COASTAL ZONE MANAGEMENT AUTHORITY**

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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CHANDAN SURYAKANT  
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VERSUS

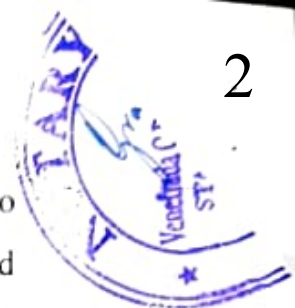
GOA COASTAL ZONE  
MANAGEMENT AUTHORITY  
& OTHERS

...RESPONDENTS

**ADDITIONAL AFFIDAVIT ON BEHALF OF  
RESPONDENT NO. 1  
GOA COASTAL ZONE MANAGEMENT AUTHORITY**

I, Johnson Bedy Fernandes, adult, being the Member Secretary, Goa Coastal Zone Management Authority having my office at: 4<sup>th</sup> Floor, Dempo Towers, Patto, Panaji, Goa, do hereby solemnly affirm and state as under:

1. I am the Member Secretary of the Respondent No. 1 Goa Coastal Zone Management Authority (hereinafter referred to as **GCZMA**) in the above-captioned Appeal. I am well-conversant with the facts and circumstances from which the present Appeal arises and am, as such, capable of affirming the present Affidavit.



2. I say that nothing in the present Affidavit may be deemed to be any admission of any content of the above-captioned Appeal filed by the Appellant, unless the same is categorically admitted herein. I further submit that nothing in the above-captioned Appeal may be deemed to have been admitted for want of specific denials.
3. The Answering Respondent has filed an Affidavit-in-Reply dated 24.04.2023 and an Additional Affidavit dated 01.09.2023 to oppose the captioned I.A. seeking condonation of delay in filing the present Appeal. The contents of the Affidavit-in-Reply and the Additional Affidavit may be read to be a part of the present Affidavit.
4. By its last order dated 06.02.2024, this Hon'ble Tribunal had directed the Answering Respondent to file an Affidavit stating the date on which its impugned Corrigendum dated 18.11.2023 was uploaded on the answering Respondent's website.
5. The website of the Answering Respondent Authority's website was designed and prepared by the National Informatics Centre, Goa State Unit [hereinafter, "**NIC, Goa**"]. Thus, the Answering Respondent wrote to NIC, Goa and requested it to inform the date on which the impugned Corrigendum was uploaded on the Answering Respondent's website. In response, NIC, Goa has informed the Answering Respondent by its e-mail dated 16.02.2024 that the



impugned Corrigendum was uploaded on "2022-11-25 12:57:22.271402", i.e. on 25.11.2022 at 12:57:22.

A true copy of the E-mail dated 16.02.2024 is annexed and is marked as ANNEXURE R-1.

6. In light of the aforesaid, it is submitted that the above-captioned I.A. and Appeal filed by the Appellant may kindly be dismissed with costs.

### VERIFICATION

*[Signature]*  
 DEPONENT  
 MEMBER SECRETARY  
 GOA COASTAL ZONE MANAGEMENT AUTHORITY  
 PANAJI - GOA

I, the abovenamed Deponent, do hereby state on solemn oath and affirmation that the facts stated hereinabove in this Counter Affidavit are true and correct to the best of knowledge, information and belief, and nothing has been concealed.

Verified at Panaji on this 20<sup>th</sup> day of February, 2024.



*[Signature]*  
 MEMBER SECRETARY  
 GOA COASTAL ZONE MANAGEMENT AUTHORITY  
 PANAJI - GOA

Subscribed before me  
 At Panaji Tiswadi - Goa  
 Reg. No. 22/02/2024  
 Dated: 20/02/2024

*[Signature]*  
 Venefrada C.P.P.B Gracias  
 Advocate & Notary Goa State



gczma gczma &lt;goacoastalzone@gmail.com&gt;

**uploading file on czma website-reg****Anju S** <ts.anju@nic.in>

Fri, Feb 16, 2024 at 5:34 PM

To: goacoastalzone &lt;goacoastalzone@gmail.com&gt;

Cc: "JS Rozario :: NIC GOA" &lt;js.rozario@nic.in&gt;

Dear Team,

Uploading date of 326th GCZMA Corrigendum Minutes is "2022-11-25 12:57:22.271402"

Regards,

**Anju.T.S** | अञ्जू. टी. एस

Deputy Director(IT)/Scientist-C | उप निदेशक (आईटी)/वैज्ञानिक-सी

National Informatics Centre, Goa State Unit | राष्ट्रीय सूचना विज्ञान केंद्र, गोवा राज्य एकक

Ministry of Electronics &amp; Information Technology | इलेक्ट्रॉनिक्स और सूचना प्रौद्योगिकी मंत्रालय,

Government of India | भारत सरकार.

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--- On Thu, 15 Feb 2024 12:35:37 +0530 &lt;goacoastalzone@gmail.com&gt; wrote ---

[Quoted text hidden]